

Smuggling of Mobile Phones

1038. SHRIMATI GIRIJA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether according to the seizures by the customs authorities, the smuggling of mobile phones at the international airports in the country has shown a rise;

(b) if so, the details thereof; and

(c) the steps taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) : (a) Mobile phones have started coming only after the recent introduction of Mobile phone services. Therefore seizure figures can not show any trend towards rise in smuggling.

(b) The details of seizure during the year 1995-96 upto 31.1.96 are given below :

No. of Telephones	No. of Cases	Value of Seized Mobile Telephones (Rs. In Lakhs)	No. of persons arrested
1418	45	293.36	13

(c) Anti-smuggling agencies are alert to detect and prevent smuggling including smuggling of mobile phones. Sophisticated equipments such as baggage X-Ray machines and metal detectors are being used, in addition to developing specific intelligence in this regard.

Use of Hindi

1039. SHRI PARAS RAM BHARDWAJ : Will the Minister of TEXTILES be pleased to state :

(a) the names of the undertakings under his Ministry from where the latest quarterly reports in respect of the use of Hindi have been received and also the names of those whose reports have not been received.

(b) the names of the undertakings which have fulfilled the annual programmes in toto and also those which have not fulfilled the same partially alongwith the names of such undertakings which are still in the initial stage of fulfilling these programmes; and

(c) the position with regard to the creation of Hindi

cadre availability of mechanical devices, compliance of section 3(3), issue of notifications under Section 10(4) and 8 (4) and purchase of Hindi books, newspapers and magazines for the libraries separately in accordance with the targets set out in the annual programmes in all of these undertakings?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) (i) The names of Public Sector Undertakings under the Ministry of Textiles from which the reports regarding progressive use of Hindi for the quarter ending on 31.12.1995 have been received by the Ministry of Textiles, are given below :-

1. National Textile Corporation Ltd.
2. British India Corporation.
3. Cotton Corporation of India Ltd.
4. Jute Corporation of India Ltd.
5. Handicrafts and Handlooms Export Corporation.
6. Central Cottage Industries Corporation.
7. North-Eastern Handicrafts and Handlooms Development Corporation.
8. National Handloom Development Corporation.

(ii) National Jute Manufactures Corporation has not sent the quarterly report to the Ministry of Textiles.

(b) All the nine Public Sector Undertakings mentioned in part (a) above have partially implemented the annual programme.

(c) The targets set out in the Annual Programme for all the Public Sector Undertakings under the Ministry of Textiles have been partially fulfilled.

[Translation]

Over Drafts by States

1040. PROF. PREM DHUMAL : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry or Reserve Bank of India keep track about the over-drafts made by the States;

(b) if so, the State-wise details of the over-draft made till January 31, 1998;